

THE INCOME TAX APPELLATE TRIBUNAL
AHMEDABAD "SMC" BENCH

**Before: Shri Pramod Kumar, Vice President
And Shri Siddhartha Nautiyal, Judicial Member**

**ITA No. 275 /Ahd/2021
Assessment Year 2006-07**

Adarsh General Hospital, Vadodara PAN: AACFA8294J (Appellant)	Vs	The CIT(A), NFAC, Delhi (Respondent)
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**Assessee by: Withdrawal Application
Revenue by: Shri S.S. Shukla, Sr. D.R.**

Date of hearing : 13-04-2022
Date of pronouncement : 31-05-2022

आदेश/ORDER

PER : SIDDHARTHA NAUTIYAL, JUDICIAL MEMBER:-

This is an appeal filed by the assessee against the order of the National Faceless Appeal Centre (NFAC), Delhi in DIN & Order No. ITBA/NFAC/S/250/2021-22/1034871885(1) vide order dated 13/08/2021 passed for the assessment year 2006-07.

2. At the time of hearing, the assessee has requested to withdraw the appeal filed vide letter dated 13th April, 2022. The Revenue is fair enough

in not objecting to the same. We therefore accept assessee's request for withdrawing the appeal filed.

5. In the result, the appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open court on 31-05-2022

Sd/-
(PRAMOD KUMAR)
VICE PRESIDENT
Ahmedabad : Dated 31/05/2022

Sd/-
(SIDDHARTHA NAUTIYAL)
JUDICIAL MEMBER

आदेश की प्रतिलिपि अग्रेषित / Copy of Order Forwarded to:-

1. Assessee
2. Revenue
3. Concerned CIT
4. CIT (A)
5. DR, ITAT, Ahmedabad
6. Guard file.

By order/आदेश से,

उप/सहायक पंजीकार
आयकर अपीलीय अधिकरण,
अहमदाबाद